GOVERNMENT OF INDIA DRINKING WATER AND SANITATION LOK SABHA

UNSTARRED QUESTION NO:400 ANSWERED ON:09.08.2012 CONSTRUCTION OF TOILETS

Baitha Shri Kameshwar ;Hazari Shri Maheshwar ;Jindal Shri Naveen;Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai;Saroj Smt. Sushila;Tirkey Shri Manohar;Upadhyay Seema;Venugopal Shri P.;Verma Smt. Usha

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the total funds earmarked for sanitation during each of the last three years and the current year;
- (b) the total funds allocated, released and utilized and the total number of toilets constructed under the Total Sanitation Campaign (TSC) during each of the last three years and the current year, State-wise;
- (c) whether the Government has taken note of the Census 2011 results that reveal that far lesser households are having toilets than that were claimed to be built by the States under TSC during the last decade;
- (d) if so, the details thereof and the reasons therefor;
- (e) the reaction of the Government thereto;
- (f) whether the Government has increased/proposes to increase the per-toilet assistance to the beneficiaries under TSC; and
- (g) if so, the details thereof alongwith the major changes made therein?

Answer

MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH)

(a): The total funds provided under the annual budget of the Government of India for rural sanitation during each of the last three years and the current year is as under:

Year Funds (Rupees in Crore)
2009-10 1200
2010-11 1580
2011-12 1500
2012-13 3500

- (b): Total Sanitation Campaign (TSC), renamed as Nirmal Bharat Abhiyan (NBA), is a demand driven project based programme. Therefore, there are no annual allocations made to the States. The total funds released to the States as per their eligibility and utilization reported by the States through the online data monitoring system maintained by the Ministry during each of the last three years and the current year till July 2012 is at Annexure-I. State wise details of Individual Household Latrine (IHHL) reported to be constructed under NBA during each of the last three years and the current year, till July 2012, as per progress reported by the States is at Annexure-II.
- (c)to(e): In terms of Census 2011 report on availability and type of latrine facilities 2001-2011, a total of 31.7 percent of rural households have latrine in 2011, as against 21.9 percent in 2001. Out of the total project objectives of 12.57 crore Individual Household Latrines (IHHLs), 13,75,234 school toilet units, 5,34,931 Anganwadi toilets and 33,684 Community Sanitary Complexes (CSC) identified under the then TSC (now Nirmal Bharat Abhiyan (NBA)) for all the 607 rural district projects, 8.39 crore IHHLs, 11,90,229 school toilet units, 3,97,291 Anganwadi toilets and 22,978 CSCs have been completed till 2011 as per information provided by the States through online monitoring system maintained by the Ministry. While the above census figures reflect latrines of rural households at the time of conducting census in 2011, the NBA figures reflect the total number of IHHLs reported constructed against the specified project objectives during the period of programme implementation from April 1999 to December 2011. These do not take into account the increase in number of households because of rise in population or division of households. Toilets constructed but dysfunctional due to natural calamities, ill maintenance or other reasons may also account for these figures.

(f)&(g): The incentive provided to Below Poverty Line (BPL) household under NBA for construction and usage of Individual Household Latrine (IHHL) in recognition of its achievement was Rs.3200.00 (Rs.3700.00 for difficult and hilly areas) consisting of Central share of Rs.2200.00 (Rs.2700.00 in case of hilly and difficult areas) and State Share of Rs.1000.00. The provisions have since been changed with effect from 1.4.2012. The incentive amount to Below Poverty Line (BPL) households and identified categories of Above Poverty Line (APL) households for construction of one unit of IHHL is Rs.4600.00 (Rs.5100.00 for difficult and hilly areas). The central share out of this shall be Rs.3200.00 (Rs.3700.00 in case of hilly and difficult areas) and State Government share shall be Rs.1400.00. In addition, expenditure on unskilled labour (up to 20 person days) and skilled labour (up to 6 person days under material component) for construction of IHHL under NBA is also admissible under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) subject to total value not exceeding Rs.4500 per IHHL.